

GOVERNMENT OF INDIA
MINISTRY OF JAL SHAKTI

DEPARTMENT OF WATER RESOURCES, RIVER DEVELOPMENT & GANGA REJUVENATION

LOK SABHA

UNSTARRED QUESTION NO. 3395

ANSWERED ON 12.03.2026

**IMPLEMENTATION STATUS OF FLOOD MANAGEMENT AND
BORDER AREAS PROGRAMME**

3395. SHRI APPALANAIDU KALISSETTI:

Will the Minister of **JAL SHAKTI** be pleased to state:

- (a) the current status of implementation of the Flood Management and Border Areas Programme (FMBAP) across the country, State-wise;
- (b) the details of projects sanctioned along with the funds allocated, released and utilised under FMBAP in Andhra Pradesh since its inception, year-wise;
- (c) the details and number of proposals received under FMBAP from States including Andhra Pradesh during the last five years indicating those approved, under consideration or rejected, year-wise;
- (d) whether any proposals from the State Government of Andhra Pradesh are presently pending under FMBAP and if so, the details and the current status thereof;
- (e) whether enactment of flood-plain zoning legislation is mandatory for States to access financial assistance under FMBAP and if so, whether the State Government of Andhra Pradesh has enacted such legislation and if so, the details thereof; and
- (f) the steps being taken by the Union Government to support and encourage Andhra Pradesh and other States in adopting flood-plain zoning laws and implementing FMBAP effectively?

ANSWER

THE MINISTER OF STATE FOR JAL SHAKTI

(SHRI RAJ BHUSHAN CHOUDHARY)

(a) to (d) Union Government is implementing a centrally sponsored "Flood Management and Border Areas Programme (FMBAP)" for providing central assistance to States for works related to flood control, anti-erosion, drainage development, anti-sea erosion, etc. during 2021-26. The state-wise release of central share under FMBAP is attached as **Annexure**.

No project proposal of Andhra Pradesh has been received for inclusion under FMBAP.

(e) & (f) As per Cabinet approval of FMBAP Scheme during 2021-2026, projects from only those States, which have implemented Flood Plain Zoning (FPZ) either through a legislation or through an appropriate Executive Order, are eligible for inclusion of projects under FMBAP in the State.

Ministry of Jal Shakti has continuously impressed upon the States the need to adopt flood plain zoning approach as a non-structural measure of flood management in the country. In order to enable States to undertake scientific assessment of flood plains and its zoning as a non-structural measure of flood mitigation, a technical guideline on Flood Plain Zoning have been prepared and circulated to the States/UTs including Andhra Pradesh in August, 2025 by Ministry of Jal Shakti.

ANNEXURE REFERRED TO IN REPLY TO PART (a) to (d) OF UNSTARRED QUESTION NO. 3395 TO BE ANSWERED IN LOK SABHA ON 12.03.2026 REGARDING “IMPLEMENTATION STATUS OF FLOOD MANAGEMENT AND BORDER AREAS PROGRAMME”.

State/UT-wise number of proposals approved and central assistance released under the Flood Management and Border Areas programme (FMBAP) since inception

Sl. No.	State	No. of Projects approved under FMP [#] since inception	Total CA released since inception upto 2024-25 (Rs crore)		
			FMP [#]	RMBA [@]	Total
1	Arunachal Pradesh	23	213.28	-	213.28
2	Assam	142	1582.54	-	1582.54
3	Bihar	48	924.40	732.15	1656.55
4	Chhattisgarh	3	19.32	-	19.32
5	Goa	2	11.98	-	11.98
6	Gujarat	2	2.00	-	2.00
7	Haryana	1	46.91	-	46.91
8	Himachal Pradesh	8	862.74	-	862.74
9	Jammu & Kashmir	44	805.27	25.91	831.18
10	Jharkhand	3	22.71	-	22.71
11	Karnataka	3	23.80	-	23.80
12	Kerala	4	137.95	-	137.95
13	Manipur	23	380.71	-	380.71
14	Meghalaya	0	3.81	-	3.81
15	Mizoram	2	16.88	-	16.88
16	Nagaland	17	94.83	-	94.83
17	Odisha	68	119.42	-	119.42
18	Puducherry	1	7.50	13.26	20.76
19	Punjab	5	40.43	27.82	68.25
20	Sikkim	45	91.84	-	91.84
21	Tamil Nadu	5	59.82	-	59.82
22	Tripura	11	23.62	41.05	64.67
23	Uttar Pradesh	29	470.19	387.26	857.45
24	Uttarakhand	22	246.59	12.50	259.09
25	West Bengal	18	1051.96	237.93	1289.89
	Total	529	7260.50	1477.88	8738.38

#FMP - Flood Management Programme

@RMBA - River Management Activities and works related to Border Areas
